COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 226 OF 2016

Dated: 1st September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Adani Transmission (India) Ltd. …Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Mr. Piyush Kr. Singh Mr. Nimesh Kr. Jha
Counsel for the Respondent(s)	:	Mr. S. Ramalingam for R.1

ORDER

Issue notice to the respondents returnable on 29.09.2016. Dasti, in addition, is permitted.

List the matter on ***29.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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